

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:885
ANSWERED ON:02.03.2010
BAN ON SIMI
Rathod Shri Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has extended the ban on the Students Islamic Movement of India (SIMI) recently;
- (b) if so, the details thereof; and
- (c) the details of the organizations banned during the last three years, Statewise alongwith the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): The Students Islamic Movement of India (SIMI) has been declared 'unlawful association' under provisions of Unlawful Activities (Prevention) Act 1967 vide Central Governments Notification published in Extraordinary Gazette of India dated 05-02-2010. A list of banned terrorist organizations under the Unlawful Activities (Prevention) Act, 1967 is at Annexure.